NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.153/KB/2017 CP No.-1054/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company		Desire Suppliers Pvt.Ltd. & Ors		
Under Section		391(2) 394		
No. Representa		nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	RAUI ASOP TIAINLA Dy Dronelon		or tethons (ER) eate Affairs	1.2.18
		ORD		

Ld. Counsel for the petitioner as also Ms. Tiainla, Dy. Director, Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs is present.

Central Government has filed reply dated 4th July 2017 wherein no objection has been raised against the proposed scheme of amalgamation. However, till date report from Official Liquidator has not been received. Let reminder be issued to the Official Liquidator for filing report.

List on 07.03.2018.

Sd

(Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)